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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 34/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Mr. Vikram Satyanarayan Warma
V/s.
M/s. Enzo-Chem Laboratories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Mr. Ankit Lohia, Adv a/w Mr. Ramesh Gogawat, Mr. Deepak Dhare, Mrs. Harshada Nagare i/b Joby Mathew & Associates (For Respondents)		
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②	Rahul D. Oale Advocate for a/w Bradhesh. Shetye Petitioner		 
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ORDER

CP No. 34/241-242/NCLT/MB/MAH/2016

At request of both the parties, list this matter on 19.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)